Annexure – 7

Name of the corporate debtor: C A V Cotton Mills Private Limited; Date of commencement of CIRP: 27.09.2019; List of creditors as on: 14.12.2020 List of operational creditors (Government dues)

(Amount in₹)

Sl. No.			Details of claim received		Details of claim admitted				Amount of contingent	Amount of any	Amount of claim		Remarks, if any
	Depart ment		Date of receipt	Amount claimed	Amount of claim admitted		Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set- off		admitted	
1	' '	Central Governme nt	12/11/2020	30,52,514	28,08,704	ESI - Employer & Employee contributio	No	-	-	-	0	, ,	Interest upto CIRP date 27.09.2019 allowed.
2	Employee's Provident Fund Organisation	Central Governme nt	17/11/2020	3,28,41,201	3,17,34,039	EPF Conribution	No	-	-	-	0		Interest upto CIRP date 27.09.2019 allowed.
3	Employee's Provident Fund Organisation	Central Governme nt	20/11/2020	1,85,576	1,85,576	EPF Conribution - Unit 2	No	-	-	-	0	-	Nil
	TOTAL			3,60,79,291	3,47,28,319				-	-	0	13,50,972	